

Read: - The Hon'ble High Court of Gujarat Notification No.C.2101/2021, dated 14.08.2021.


:: N O T I F I C A T I O N ::

No. ADM / 14 / 783 / 2021

(For insertion in the Gujarat Government Gazette, Part-I supplement to the Central Gazette, Vadodara Division)

In view of the Hon'ble High Court notification, cited in the preamble, the undersigned is pleased to declare **Friday, the 20th August as a Public Holiday on account of Muharram**, insted of Thursday, the 19th August 2021, **for the District Court, Valsad and inclusive of all its offices and Subordinate Courts of Valsad Judicial District and 19th August will be working day** for the District Court, Valsad and inclusive of all its offices and Subordinate Courts of Valsad Judicial District.

District Court, Valsad.
Date: 17.08.2021


[M.K.Dave]
Principal District Judge,
Valsad

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Copy forwarded with Compliments for information to :-

1. The Registrar General, High Court of Gujarat, At: Sola, Ahmedabad- 380 060 (By Letter)
2. The Accountant General, Gujarat State, Rajkot / Ahmedabad.
3. The Secretary, Legal Department, 4- Sardar Bhavan, Sachivalaya, Gandhinagar.
4. The Member Secretary, Gujarat State Legal Service Authority, High Court Building, At: Sola, Ahmedabad - 380 060.
5. The Collector, Valsad.
6. The District Superintendent of Police, Valsad / Navsari.
7. The _____ Additional District & Sessions Judge, Valsad/ Vapi/ Dharampur.
8. The Principal Senior Civil Judge, Valsad/ Vapi/ Umbergaon.
9. The Chief Judicial Magistrate, Valsad.
10. The _____ Additional Senior Civil Judge Valsad / Vapi/ Umbergaon.
11. The Principal Civil Judge & JMFC, Dharampur / Pardi / Kaparada.
12. The _____ Additional Civil Judge & JMFC, Valsad / Vapi /Pardi / Umbergaon.
13. The Full-time Secretary, DLSA, Valsad.
14. The District Government Pleader, Valsad.

15. The Judge, Labor Court, Valsad.
16. The President, Valsad Jilla Vakil Vikas Mandal, Valsad
17. The President, Valsad Vakil Mandal, Valsad
18. The President, Valsad District Bar Association, Valsad
19. The President, Bar Association, Umbergaon /Vapi /Pardi / Dharampur /
Kaparada.
20. The President, Consumer Redressal Forum, Valsad.
21. The Jailor, Central Jail, Vadodara / Lajpore, Surat
22. The District Jail, Navsari
23. The Head Clerk, Judicial Branch / M.A.C.T. Branch / Nazir Branch /
Record-Keeper / Account Branch / D.L.S.A. Branch, District Court, Valsad
24. The System Officer, Computer Center, District Court, Valsad (With a direction
to send e-mail to all the Courts working in this District & uplod the same on
webportal and to submit acknowledgement to this office without fail.)

District Court, Valsad.
Date: -17-08-2021

By Order


REGISTRAR